

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3076
ANSWERED ON:23.12.2003
AMOUNT SANCTIONED FOR REHABILITATION OF SLUMS
N.N. KRISHNADAS

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of the amount sanctioned for rehabilitation of slums in the country during the current year, State-wise;
- (b) whether the Union Government has received any proposals from the Government of Kerala in this regard;
- (c) if so, the details thereof; and
- (d) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a): The State-wise details of Central subsidy sanctioned/released under Valmiki Ambedkar Awas Yojana (VAMBAY) during the current year, 2003-04, as on 30.11.2003 are annexed.

(b)to(d); In the current year, 2003-04, Housing & Urban Development Corporation Limited (HUDCO) has received proposals from the Government of Kerala for construction of 6236 dwelling units with Central subsidy of Rs.1647.20 lakhs. Since the proposals were incomplete, HUDCO has requested the State Government to furnish their proposals, complete in all respects, as per the scheme guidelines, before these are forwarded to the Government.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA USQ.NO. 3076 FOR 23.12.2003.

STATE-WISE DETAILS OF THE AMOUNT SANCTIONED/RELEASED UNDER VALMIKI AMBEDKAR AWAS YOJANA(VAMBAY) DURING THE YEAR 2003-2004 (AS ON 30.11.2003)

(Rs.in lakhs)

S. NO.	STATE/UT	ALLOCATION (GOI SUBSIDY)	GOI SUBSIDY	SANCTIONED/RELEASED
	HOUSING	TOILETS	TOTAL	
1.	ANDHRA PRADESH	2364.080	5973.893	0.000 5973.893
2.	ANDAMAN & NICOBAR	20.120		
3.	ARUNACHAL PRADESH	88.140		
4.	ASSAM	1369.300		
5.	BIHAR	1044.520		
6.	CHANDIGARH	83.810		
7.	CHATTISGARH	296.580	369.990	0.000 369.990
8.	D&N HAVELI	1.530		
9.	DAMAN & DIU	5.460		
10.	DELHI	1279.610		
11.	GOA	44.830		

12.	GUJARAT	1351.200			
13.	HARYANA	395.560	652.600	0.000	652.600
14.	HIMACHAL PRADESH	63.420			
15.	JAMMU & KASHMIR	305.820	99.450	0.000	99.450
16.	JHARKHAND	348.170			
17.	KARNATAKA	697.880	2650.100	532.000	3182.100
18.	KERALA	646.440			
19.	LAKSHADWEEP	2.830			
20.	MADHYA PRADESH	801.810	255.220	0.000	255.220
21.	MAHARASHTRA	4218.740	4185.825	0.000	4185.825
22.	MANIPUR	266.060	2.920	0.000	2.920
23.	MEGHALAYA	272.870			
24.	MIZORAM	271.700			
25.	NAGALAND	143.140	47.250	0.000	47.250
26.	ORISSA	440.350	15.400	0.000	15.400
27.	PONDICHERRY	83.610			
28.	PUNJAB	744.050			
29.	RAJASTHAN	1282.950			
30.	SIKKIM	28.910	0.000	0.000	0.000
31.	TAMIL NADU	1712.570	492.200	0.000	492.200
32.	TRIPURA	209.880			
33.	UTTAR PRADESH	2877.920	1899.000	0.000	1899.000
34.	UTTRANCHAL	151.470			
35.	WEST BENGAL	2584.670	159.410	0.000	159.410
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TOTAL:		26500.000	16803.258	532.000	17335.258
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